

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 01.02.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 3/2022	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
3.	Comp. App. (AT)(CH)(Ins) No. 196/2021	Srinivasa Rao Idupulapati V ISR Infra Private Limited & Anr	Ramalingam & Associates	JVL Bharathi R1 Ananda Gomathi R2
4.	Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021	Chandran M E & 9 Ors V Lissie Medical Institutions & Anr	Sriram Venkatavaradhan	Pradeep Joy R1 Bijoy P Pulipra R2
5.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrkant Shah & 2 Ors With	P. Rishikesh	Amit Agarwal Sahil Raveen Sanjay Gupta R1 V. Balaji
6.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019) IA No. 354/2021	Santhosh Ramalingam & Ors V Amit Chandrakant Shah & Anr With	Adarsh Ramanujam Amit Agarwal A1	Sanjay Gupta R1 V Balaji R2
7.	TA No. 22/2021 & 23/2021 (Old Comp App (AT) (Ins) No. 985 & 986/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
8.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3
9.	TA No. 178/2021 (Comp App) (AT) (Ins)No. 503/2020)	Babu Manoharan Vs. Indian Bank & 2 Ors	Aniruddha Deshmukh and Vikram Vijayraghavan	M/s. Aiyar & Dolia R1 Ramaswamy Meyyappan and Harshini Jothiraman, K.P. Pramodh Kumar R2 & R3

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naquee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
11.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
13.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
14.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

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By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,****1.Dy.Registrar - PH No. : 044-2888 0500****CELL : 99402 25692****2.Court Officer - PH No. : 044-2888 0450****CELL : 94458 92169**